

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.535/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company	Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sakyas Sen, Adv.
2. Mr. Ashish Kumar Mukherjee Adv.] for the
3. Ms. Payal Saha Adv. Petitioners.

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondents' side.

Heard. Admit.

Issue notice on the respondents. Reply may be filed within 3 weeks with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the opposite parties.

List on 07/12/2017 for hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)